

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4294 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Indu Sharan & Anr. Vs. Sanjay Singh, Resolution Professional	Srijan Sinha
2.	I.A. No. 4295 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Employee Provident Fund Organisation Vs. Shamsher Bahadur Singh	U.K. Singhal
3.	I.A. No. 4358 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Anusuyaben Madhavjibhai Shekhalia Vs. Prafulbhai Bhanderi & Ors.	G. Aniruth Purusothaman
4.	I.A. No. 4293 of 2023 in Comp. App. (AT) No. __ of 2023	Premprakash Saboo & Anr. Vs. RML Agtech Pvt. Ltd. & Ors.	Bimal Rajasekhar
5.	I.A. No. 4292 of 2023 in Comp. App. (AT) No. __ of 2023	Ram Bahadur Thakur Ltd. & Ors. Vs. Manish M. Sharma & Ors.	Navneet R
6.	I.A. No. 4365 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) No. 23 of 2022	Ameet Khandelwal Vs. Pooja Goela & Ors.	Chandrashekhar A. Chakalabbi

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